

HIGH COURT OF UTTARAKHAND, NAINITAL.

NOTIFICATION

No. 69/UHC/Admin.(A)/2024

Dated: March 22, 2024.

Shri Roop Ram Bhatt, Bench Secretary Grade-I of the Court is hereby promoted to the post of Head Bench Secretary in the pay scale of ₹ 78800-209200 (Level-12) from the date of his taking over charge.

“वित्तीय हस्त पुस्तिका खण्ड 2 भाग 2 से 4 के मूल नियम-22(ए) (1) एवं 22-बी(1) के अन्तर्गत वेतन निर्धारण सम्बन्धी तिथि विकल्प दिए जाने हेतु इस आदेश निर्गमन की तिथि से एक माह की समय-सीमा सरकारी सेवक को उपलब्ध होगी और एक बार दिया गया विकल्प अन्तिम होगा।”

By order of Hon'ble the Chief Justice

Sd/-
(Ashish Naithani)
Registrar General

No. 1707/I-a-3/Admin.A/2004-2024

Dated: March 22, 2024.

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice with the request to place before His Lordship for kind perusal.
2. P.S. to Hon'ble Judges with the request to place before His Lordship for kind perusal.
3. Principal Secretary Law/L.R., Government of Uttarakhand, Dehradun.
4. P.S. to Registrar General.
5. All the Registrars of the Court.
6. O.S.D./C.P.C., High Court of Uttarakhand, Nainital.
7. Joint Registrar/ All the Deputy Registrars of the Court.
8. Deputy Registrar (I.T.) of the Court with the request to upload the same on the website of the High Court of Uttarakhand, Nainital.
9. Joint P.P.S./ Head P.S. of the Court.
10. The Director, Printing & Stationary, Government Press, Roorkee, District–Hardwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
11. Chief Finance Officer of the Court.
12. All the Assistant Registrars/C.P.O./ Librarian/Section Officers of the Court.
13. Management Officer, Protocol Officer, Public Relations Officer of the Court.
14. Senior Treasury Officer, Nainital.
15. Officer concerned.
16. Guard File/Personal File.

By order

Joint Registrar